

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

MISCELLANEOUS APPLICATION NO.170/00392/2020

IN

ORIGINAL APPLICATION NO.170/01695/2018

DATED THIS THE 24TH DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

J.P. Rajendran
S/o Late Jayapal Pillai
Aged about 61 years
Retired Assistant Director (Gr II & C),
Ministry of Micro, Small and Medium Enterprises
M.S.M.E. Development Institute,
Bangalore 560 10.
Res: Dr. Pachlag House
Plot No. 8, Ashok Nagar,
Vijayanagar, Hubli 580 032, Karnataka
..... Applicant
(By Advocate Shri K. Shivakumar)

Vs.

1. The Secretary, Govt. of India
Ministry of Micro, Small &
Medium Enterprises
Udyog Bhavan, New Delhi 110 011

2. Additional Secretary & DC (MSME)
Govt. of India
Ministry of Micro, Small &
Medium Enterprises
Nirman Bhavan, New Delhi 110 108

3. Director,
MSME Development Institute
Rajajinagar, Bangalore 560 010
..... Respondents

(By Shri N. Amaresh, Senior Panel Counsel)

ORDER (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

Miscellaneous Application No. 170/00392/2020 has been filed by the respondents for extension of three months' time to implement the order dated 03.09.2019 passed in Original Application No. 170/01695/2018.

2. Prayer made in the said application has not been opposed by Shri Shivakumar, learned counsel representing the original applicant.

3. Accordingly, Miscellaneous Application No. 170/00392/2020 is allowed.

4. The respondents are granted three months more time from today to implement the order dated 03.09.2019 passed in Original Application No. 170/01695/2018.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

/ksk/